

Shri H. L. Somani and other Directors of these companies have been completed; and

(b) if so, what are the results of these investigations and what steps, if any, have been taken by the Government of India to bring the guilty parties to book?

THE MINISTER OF FINANCE
(SHRI C. SUBRAMANIAM): (a)
No, Sir.

(b) Does not arise.

Excise Duty on Films

8426. SHRI D. B. CHANDRA
GOWDA:

Will the Minister of FINANCE
be pleased to state:

(a) whether the All India Film Distributors Association has urged the Central Government not to enhance the excise levy on new film prints and to exempt old prints from the imposition of the levy;

(b) whether it has also requested that the import of standard raw stock of ORWO colour and Gava colour films should be stopped and all films be made on Kodak film; and

(c) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN
THE MINISTRY OF FINANCE
(SHRI PRANAB KUMAR MUKHERJEE): (a) and (b) Yes, Sir.

(c) The Government have already announced certain concessions on 30.4.1975 in regard to excise duty on exposed cinematograph films. In so far as the request referred to in part (b) of the question is concerned, since the matter relates to the Ministry of Commerce, a copy of the

representation from the All India Film Distributors Association is being sent to that Ministry for necessary action.

Tourism Development Corporations in States

8427. SHRI THA KIRUTTINAN:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state the names of the States who are having their Tourism Development Corporations at present?

THE MINISTER OF STATE IN
THE MINISTRY OF TOURISM AND
CIVIL AVIATION (SHRI SUREN-
DRA PAL SINGH): Tourism Deve-
lopment Corporations have been set
up in the States of Himachal Pradesh,
Haryana, Jammu and Kashmir,
Kerala, Karnataka, Tamil Nadu, Uttar
Pradesh and West Bengal. In Raj-
asthan a Hotel Corporation has been
set up.

Setting up of Airport at Kayathar

8428 SHRI THA KIRUTTINAN:

Will the Minister of TOURISM
AND CIVIL AVIATION be pleased to
state:

(a) whether Government of Tamil
Nadu have recommended the setting
up of a new airport at Kayathar, a
historic place where Katta Bomman
fought against the British Imperialists
in South;

(b) whether Government of Tamil
Nadu have built up a fort in memory
of Katta Bomman, the great freedom
fighter;

(c) if so, whether Government of
India propose to accept the proposal
of the Tamil Nadu Government; and

(d) if not, the reasons therefor?

THE MINISTER OF TOURISM
AND CIVIL AVIATION (SHRI RAJ

BAHADUR): (a) to (d). There is already a disused Air Force airfield at Kayathar but for the present there is no proposal to develop it. No recommendation in the matter has been received from the Government of Tamil Nadu in the recent past. Information required in part (b) of the question is being collected and will be laid on the Table of the Sabha.

Amount of Money sanctioned by SBI and Nationalised Banks for Development of Small Scale Industries in Tamil Nadu

8429. SHRI THA KIRUTTINAN:
Will the Minister of FINANCE

set out be pleased to state:

(a) the total amount of money sanctioned by the State Bank of India and other nationalised banks for the development of small scale industries in Tamil Nadu during the last three years;

(b) the figures thereof, Bank-wise and District-wise; and

(c) the amount of loan recovered during the said period?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI-MATI SUSHILA ROHATGI): (a) The position in regard to outstanding advances of public sector banks to small scale industries in Tamil Nadu as at the end of June, 1972, 1973, and 1974 is set out below:—

(Amt. in Rs. lakhs)

(as on the last Friday of)

Name of Bank Group	June, 1972	June, 1973	June, 1974*
1. S.B.I. Group . . .	2899	3445	4503
2. 14 Nationalised Banks . . .	3215	3837	4955
Total Public Sector Banks . . .	6114	7282	9453

Data are provisional.

(b) Data regarding priority sector advances of public sector banks are not compiled district-wise. However, data on sectoral distribution of advances of scheduled commercial banks as a whole are now being compiled not district-wise under the new statistical reporting system. The available data in respect of the districts of Tamil Nadu relating to the last Fridays of December 1972 and 1973 are

with the statement.

(c) Commercial banks' credit to small scale industries for meeting their working capital requirements is generally in the form of cash-credit arrangements. The borrowers operate with the limits sanctioned, the amount of loan outstanding fluctuating from time to time depending on the borrowers' liquidity requirements.